

[Print](#)**Defective Case Register from 2025-01-15 to 2025-01-15**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-ABLAPL/1278/2025	JUGALA KISHORE PANDA	2025-01-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 and 13 not neat.
2	D-CRLMC/1417/2025	SANJAYA NARAYAN SAHOO	2025-01-15	1.C.copy of Annex-2 not filed.
3	D-WP(C)/1573/2025	SIDHESWAR MALLIK	2025-01-15	20-VERNACULAR CERTIFICATE NOT FURNISHED. 30-OTHER DEFECT (IF ANY) Synopsis is not alphabetically paginated.
4	D-CRLMC/1291/2025	MANOJ KUMAR NAYAK	2025-01-15	1-COURT FEE IS DEFICIENT. 14-NOT PROPERLY INDEXED. 17-REFERENCE CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED 1. Nomenclature not furnished in V.nama. 2. Court fee Rs.6/- to be paid. 3. Copy of petition has been repeated twice. 4. Page nos.1 and 2 not signed by advocate for the petitioner. 5. Page nos 16 21 22 and 30 not attested.6. Original copy of annex-1 not filed. 7..Name Of The Filing Advocate Not In Capital Letters In The Petition
5	D-WP(C)/1601/2025	SANJIB MOHANTY	2025-01-15	1.Page No.21 and 24 Are Not Legible.
6	D-WP(C)/1522/2025	DIGAMBAR SETHI	2025-01-15	The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished.
7	D-BLAPL/1241/2025	AJAY KUMAR NAYAK	2025-01-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Honble Court not mentioned in the cause title.Relationship not mentioned in the affidavit.
8	D-CRLA/1210/2025	RAJENDRA NARAYAN ROUT	2025-01-15	Place it after correction of date of Jt in the Brief
9	D-WP(C)/1606/2025	SOUMYAJYOTI BISWAL	2025-01-15	AGE OF THE PETITIONER NOT STATED IN CAUSE TITLE
10	D-ABLAPL/1289/2025	BIKRAM CHANDRA GHADEI	2025-01-15	Name of informant should not be mentioned as per standing order..
11	D-MACA/1672/2025	PRASANTA KUMAR MAHALI	2025-01-15	1.Period of Delay 1 days

12	D-WP(C)/1637/2025	DIGAMBARA MISHRA	2025-01-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. Authorization not made by the Deponent in the affidavit of the writ petition and affidavit of the I.A.application.
13	D-ABLAPL/1274/2025	ASHIS KUMAR MISHRA	2025-01-15	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 4,5,7 not neat.
14	D-CONTC/1357/2025	ADV.	2025-01-15	PAGING OF INDEX,SYNOPSIS AND DATE CHART BE OMITTED
15	D-BLAPL/1247/2025	ANIRUDHA DAS	2025-01-15	Fathers name of the petitioner not tally with cause title and Rejection order.
16	D-BLAPL/1376/2025	AJIT KUMAR RAUT	2025-01-15	Age in cause title not tally with rejection order.
17	D-BLAPL/838/2025	AKASH BHUYAN	2025-01-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
18	D-ABLAPL/1473/2025	GHANASHYAM DASH	2025-01-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 12 to16 not legible.
19	D-BLAPL/1431/2025	SANJAYA NARAYAN SAHOO	2025-01-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. .Name of the petitioner as per cause title not tally with rejection order and V.nama.
20	D-MACA/1656/2025	PRASANTA KUMAR MAHALI	2025-01-15	1. Period of Delay 22days
21	D-CRLREV/1351/2025	SUSAMA RANI SAHOO	2025-01-15	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 22 days 2. Prayer not proper
22	D-MACA/1514/2025	NITISH KUMAR MISHRA	2025-01-15	1-COURT FEE IS DEFICIENT. 1. Period of Delay 96 Days. 2. Court Fee of Rs.1500/ payable , paid Rs.12/ Rs.1488/ to be paid. 3. Good ground certificate not furnished.
23	D-WP(C)/1645/2025	PRASANT KUMAR KHUNTIA	2025-01-15	Petition not correctly addressed to Honorable Court
24	D-MACA/1685/2025	PRASANTA KUMAR MAHALI	2025-01-15	1. Period of Delay 159 days
25	D-WP(C)/1740/2025	RAGHUNATH DASMOHAPATRA	2025-01-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page no.24 is not neat and legible.
26	D-ABLAPL/1436/2025	PRAKASH KUMAR SAMAL	2025-01-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of Father of the deponent on affidavit does not tally with cause title.2.C.T.Case No.229 Of 2024 on cause title does not tally with synopsis and para-1 of the petition.3. Year

				of the F.I.R.under Annexure-1 does not tally with Date Chart.4. Occupation of the deponent on affidavit not furnished.
27	D-CRLMC/1339/2025	KRUSHNA CHANDRA RATH	2025-01-15	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Original copy of annex-1 not filed
28	D-FAO/1699/2025	PRAFULLA KUMAR MOHAPATRA	2025-01-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED The date of order mention in the being aggrieved order appears to be wrong
29	D-ABLAPL/1290/2025	RANJAN KUMAR NAYAK	2025-01-15	.Receipt Showing Serv.copy To Vigilance not Filed.
30	D-WA/1315/2025	DIGAMBARA MISHRA	2025-01-15	Put up for SR after filing of C copy of impugned order
31	D-CRLMC/1293/2025	CHITTA RANJAN PATTNAIK	2025-01-15	1. Page nos 14 and 15 not legible.
32	D-CRLMP/1297/2025	DR. PATANJALI TRIPATHY	2025-01-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
33	D-CRLMC/1308/2025	SURYAKANTA DWIBEDI	2025-01-15	1. ICC case number not correctly furnished in 4th line of para no.3. 2. Page no.11 repeated twice. 3. Certified copy of annex-1 not filed.
34	D-CMP/1659/2025	HEMANTA KUMAR MOHANTA	2025-01-15	H.C.B.A. Fee of Rs. 50/- not Paid on the V.Nama
35	D-WP(C)/1550/2025	MAHESWAR MOHANTY	2025-01-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Xerox attested copy of order under Annexure-7 filed, but c.copy there of not filed. 2..Petition not correctly addressed to Honorable Court
36	D-FAO/1607/2025	NIRANJAN LENKA	2025-01-15	Page No. 20 is not legible
37	D-WP(C)/1691/2025	TUSAR KUMAR MISHRA	2025-01-15	1.Copy of the advertisement dated 20.02.2024 mentioned in the Index and book marked Index does not tally with the Under Annex-8 and averments-14 of the petition.
38	D-ABLAPL/1327/2025	OM PRAKASH SARAN	2025-01-15	FIR.date not correct in date chart as per annex.1.
39	D-CRLA/1307/2025	BIJAY KUMAR BEHERA	2025-01-15	Good Ground Certifiucate not furnished
40	D-BLAPL/1449/2025	DEBASIS MISHRA	2025-01-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page 7 not legible.
41	D-CRLMC/1271/2025	JUGALA KISHORE PANDA	2025-01-15	1. Page no. 5 not signed by advocate for the petitioner.
42	D-ABLAPL/1324/2025	DEBASIS MISHRA	2025-01-15	Annex.1 not reflect in the petition as per index.
43	D-CRLMC/1399/2025	JAGANNATH BHUYAN	2025-01-15	25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF

				ALL THE SIGNING ADVOCATES NOT INDICATED
44	D-ABLAPL/1272/2025	ASHIS KUMAR MISHRA	2025-01-15	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure-1 not legible.
45	D-MATA/1729/2025	RABINDRA KUMAR PRUSTY	2025-01-15	1.Enrollment No. and mobile number of all the Advs not furnished. 2. Synopsis date chart and appeal memo are not properly page marked.
46	D-MACA/1605/2025	SOMNATH ROY	2025-01-15	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 204days
47	D-CRLA/1410/2025	ADITI HOTA	2025-01-15	Instead of deponent,name of appellant has been typed in affidavits(Para 1)
48	D-MACA/54952/2024	DIBYA CHARAN SWAIN	2025-01-15	8-CAUSE TITLE NOT IN ORDER. 1.Period of Delay 15 days. 2. Discrepancy in the age of appellant be reconciled. 3. Provision of Law Not given in IA no.205/24.
49	D-WP(C)/1701/2025	TUSAR KUMAR MISHRA	2025-01-15	1. Copy of the letter dated not correctly furnished in line 17 of para no.4. 2. Date of order not correctly mentioned in sl. no.10 in index page. 3. Annexure not correctly furnished prayer of the I.A. petition.
50	D-CRLA/91/2025	MANORANJAN PADHY	2025-01-15	16-PETITION/APPEAL NOT IN TIME 1. Period of Delay 283 days 2. Code not indicated 3.Good ground certificate not furnished and name of victim may be redacted appearing at page no 3 para 3
51	D-BLAPL/1306/2025	PRABHASI NAYAK	2025-01-15	Annexures not page marked.
52	D-ABLAPL/1267/2025	SIDDHARTHA SAMAL	2025-01-15	Annex.1 not properly page marked as per index.
53	D-ABLAPL/1477/2025	GHANASHYAM DASH	2025-01-15	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Page nos. 8 to 16 not neat and legible.
54	D-CRLMC/1388/2025	SUSANTA KUMAR MISHRA	2025-01-15	1.C.copy of Annex-1 not filed.
55	D-WP(C)/1705/2025	TUSAR KUMAR MISHRA	2025-01-15	1. Copy of letter dated not correctly furnished in line no.17 of para no.4. 2. Date of order not correctly furnished in sl.no.11 in index page.
56	D-CRLA/1235/2025	GOREKHANATH DAS	2025-01-15	The date of order mention in the 2nd line of the appeal memo appears to be wrong.
57	D-ABLAPL/1474/2025	GHANASHYAM DASH	2025-01-15	Page nos. 13 to 17 not neat.
58	D-CRLA/1081/2025	SAUBHAGYA KETAN NAYAK	2025-01-15	Date of judgment appears to be wrong in index.
59	D-CRLMC/1287/2025	NRUSINGHA NANDA MOHAPATRA	2025-01-15	1.GR case number not correctly furnished in GROUNDS of para II. 2.Subject Code Not Furnished .

60	D-WA/1190/2025	KAILASH CHANDRA KANUNGO	2025-01-15	1.Copy Of Jt. Dt13.11.2024 Filed but C.Copy Of Judgement Not Filed
61	D-BLAPL/1315/2025	SURYAKANTA DWIBEDI	2025-01-15	Nomenclature not correctly furnished.
62	D-CRLMC/1348/2025	SURAJ MOHANTY	2025-01-15	1.G.R.Case No.750 of 2024 mentioned in cause title and prayer portion does not tally with the averment-1 and 2.2.Petitioner fathers name in affidavit does not tally with the cause title.3.Page nos.13 and 14 not properly arranged.4.G.R.Case No.1979 of 2024 mentioned in under Annex-1 does not tally with the averment-1 and 2.5.Date of execution of the affidavit not furnished.
63	D-WP(C)/1681/2025	TUSAR KUMAR MISHRA	2025-01-15	1.Copy of the advertisement dated 20.02.2024 mentioned in the Index and book marked Index does not tally with under Annex-8 and averments -14 of the petition.
64	D-WA/1244/2025	SATYABRATA MOHANTY, A.G.A.	2025-01-15	Put up for SR after filing of C copy of impugned order
65	D-CONTC/1530/2025	SUPRIYO RANJAN MAHAPATRA	2025-01-15	Logo Rs 50/- not paid on V nama
66	D-ARBP/1725/2025	BIBEKANANDA BHUYAN	2025-01-15	1-COURT FEE IS DEFICIENT. Court Fee Of Rs. 500/- not paid.
67	D-WP(C)/1326/2025	KULADA NANDA DAS	2025-01-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
68	D-CRLMC/1444/2025	GANGADHAR SAMAL	2025-01-15	1.Age of the Op.2 not furnished in the cause title.2.Name of the father of the Op.2 in cause title does not tally with the under Annexures of the file.
69	D-ABLAPL/1273/2025	ASHIS KUMAR MISHRA	2025-01-15	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure-1 not legible.
70	D-BLAPL/1420/2025	SATYA RANJAN PATI	2025-01-15	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Page no.25 not neat and legible.
71	D-WP(C)/1526/2025	PRANAYA SAHOO	2025-01-15	Receipt Showing Serv.copy To ct not Filed
72	D-WP(C)/1747/2025	SARADA PRASANNA SARANGI	2025-01-15	Page 56 not neat.
73	D-BLAPL/1288/2025	ASUTOSH TRIPATHY	2025-01-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of OSBC Rs.50/- not paid.
74	D-WP(C)/1716/2025	SASWATI MOHAPATRA	2025-01-15	.Name Of The Filing Advocate Not In Capital Letters In The Petition
75	D-ABLAPL/1189/2025	BIJAYA KUMAR RAGADA	2025-01-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 9 vide annex-1 not neat.

76	D-ABLAPL/541/2025	MANAS KUMAR CHAND	2025-01-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Age of the deponent on affidavit not furnished.
77	D-BLAPL/1362/2025	BIBEKANANDA MAHAPATRA	2025-01-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. As per index annex.1 not reflected in the body of the petition. 2. As per cause title and rejection order , fathers name not tally in V.Nama.
78	D-BLAPL/1398/2025	RANJAN KUMAR NAYAK	2025-01-15	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. Date of rejection order dated 04.01.2024 not correctly furnished in Index.
79	D-WP(C)/1521/2025	HARMOHAN DHAL	2025-01-15	The name of the counsel in capital letters and enrollment number in last page of writ petition not furnished
80	D-WP(C)/1748/2025	APARESH BHOI	2025-01-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Subject code not furnished in the cause title.
81	D-BLAPL/1304/2025	PABITRA KUMAR NAYAK	2025-01-15	Date of annexure 3 mentioned in the petition at page 7 not tally to annex.3 as annexed
82	D-MATA/1410/2025	RABINDRA NATH PRUSTY	2025-01-15	1. Period of Delay 438 days 2.date of judgement not correctly furnished in being aggrieved and index
83	D-WP(C)/1568/2025	MD. GOLAM MADANI	2025-01-15	Paragraphs of writ petition not correctly numbered
84	D-ABLAPL/1363/2025	ABHISHEK MOHANTY	2025-01-15	1. Page no.11 not neat.
85	D-CRLMA/1367/2025	DIPTI RANJAN MOHAPATRA	2025-01-15	Cause title of the order impugned not legible
86	D-WP(C)/1507/2025	SRINIBASH SATAPATHY	2025-01-15	1.Age of the opposite party no 4 and 11 not mentioned in the cause title.2. C.Copy of annexure-6 not filed
87	D-WP(C)/1688/2025	KOUSIK ANANDA GURU	2025-01-15	1.Husband Name of the petitioner mentioned in the affidavit does not tally with cause title.
88	D-BLAPL/1361/2025	ASIT KUMAR JENA	2025-01-15	Annex.3 not reflected in page no.20 as per index.
89	D-WP(C)/1744/2025	SARADA PRASANNA SARANGI	2025-01-15	Page 56 not neat.
90	D-ABLAPL/1353/2025	ASIT KUMAR JENA	2025-01-15	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
91	D-ABLAPL/1319/2025	DEBA PRASAD DAS	2025-01-15	1. counsel signature not visible in assesment slip. 2.Date of disp.of not reflect in ref.certificate,as per FIRdetails.3.Date of FIR.not correct in date chart as per annex.1.

92	D-ABLAPL/1493/2025	DEEPAK KU SAHOO	2025-01-15	Page no. 9 not neat
93	D-ABLAPL/1425/2025	SAPAN KUMAR LENKA	2025-01-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 20-VERNACULAR CERTIFICATE NOT FURNISHED. Occupation of the deponent on affidavit not furnished.
94	D-BLAPL/1407/2025	ACHYUTANANDA PATTANAIK	2025-01-15	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. .Subject Code incorrectly Mentioned
95	D-WPCRL/1310/2025	RAKESH KUMAR ROUTRAY	2025-01-15	May be regd. as CRLMP.
96	D-WP(C)/1584/2025	UMAKANT SAHOO	2025-01-15	30-OTHER DEFECT (IF ANY) 1.Date mentioned in Annexure-1 and averment of writ petition does not tally with book marks index and index of writ petition. 2.Page Nos.38 and 40 under Annexure-9 not filed.
97	D-BLAPL/1442/2025	SUVASHISH PATTANAIK	2025-01-15	30-OTHER DEFECT (IF ANY) 1.An affidavit mentioned Husband name instead of father name in serial no 2 .
98	D-WP(C)/1520/2025	DIPTI RANJAN BHOKTA	2025-01-15	1.Legible copy of page-172 to be filed.2.Opp.Party No.1 is not properly described.3.Opp.Part Nos.2 and 3 have not been made parties to this writ petition.4.I.A. is not page marked
99	D-WP(C)/1559/2025	MD. GOLAM MADANI	2025-01-15	Page number 32 typed as 22 in the body of the petition.
100	D-ABLAPL/1338/2025	SURYASNATA MOHAPATRA	2025-01-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Filing counsel not furnished his name in capital letter in V.name.
101	D-WP(C)/1668/2025	SANTOSH KUMAR MISHRA	2025-01-15	Copy not served on S.C. (C.T. AND G.S.T.)
102	D-CRLA/1345/2025	PRATYUSHA NAIDU	2025-01-15	Date of Jt not correctly furnished in the Synopsis .1st page. Index. and Prayer
103	D-BLAPL/1481/2025	ALOK KUMAR MOHAPATRA	2025-01-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 AND 14 not partial neat.
104	D-BLAPL/919/2025	ABHISIDDHANTA SAHOO	2025-01-15	30-OTHER DEFECT (IF ANY) 1.Pages no 1 to 6 and 8 not notarized.
105	D-WP(C)/1650/2025	SURENDRA KUMAR BISWAL	2025-01-15	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2.Name Of The Filing Advocate Not In Capital Letters In The Petition
106	D-ABLAPL/1472/2025	AJIT KUMAR RAUT	2025-01-15	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. Name of Father of the deponent does not tally with solemnly affirmation para.
107	D-CRLREV/1242/2025	ARIJEET MISHRA	2025-01-15	Good ground certificate not furnished.
108	D-BLAPL/1365/2025	RAJESH RANJAN SAHOO	2025-01-15	. Date of rejection order not correct in index.2. Age of the petitioner in cause title not tally with rejection order.
109	D-ABLAPL/1366/2025	RAJESH RANJAN SAHOO	2025-01-15	1.Synopsis and Date chart not alphabetic paginated in Index. 2.Name of the Lower pending Court not correctly furnished in the cause title and para-1 of the petition.3.Page nos.15 and 16 not neat and legible.
110	D-WP(C)/1608/2025	BHUBANESWAR DASH	2025-01-15	1.Name Of The Petitioner Does Not Tally In Affidavit And V>Nama With Petition
111	D-ABLAPL/1285/2025	JUGALA KISHORE PANDA	2025-01-15	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page no. 10 not neat.
112	D-CONTC/1394/2025	ADV.	2025-01-15	PAGING OF INDEX SYNOPSIS and DATE CHART BE OMITTED
113	D-MACA/1515/2025	NITISH KUMAR MISHRA	2025-01-15	1. Period of Delay 63 days 2. Court Fee Rs.3000/ payable .paid Rs12/ Rs.2988/ to be paid 3.legible copy of annexure-1 page 19 21 23 25 and 27 to be filed 4-good ground not furnished in certificate
114	D-WP(C)/1534/2025	BRAHMANANDA TRIPATHY	2025-01-15	14-NOT PROPERLY INDEXED.
115	D-CRLA/39185/2024	LALATENDU PAL	2025-01-15	Provision of Law Not furnished
116	D-BLAPL/1227/2025	NIRANJAN PANDA	2025-01-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Name of the fathers of the petitioner no-1 not tally with cause title and Rejection order.
117	D-CRLMC/1412/2025	MANAS KUMAR CHAND	2025-01-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1.Provision Of Law Not Correctly Furnished On Top Of Cause Title. 2.Copy of the charge sheet to be filed.
118	D-CRLA/1369/2025	SUSHANTA KUMAR SAMANTARAY	2025-01-15	1. Period of Delay 7 days. 2. Age of executant be reconciled as per cause title.
119	D-ABLAPL/1276/2025	ASHIS KUMAR MISHRA	2025-01-15	8-CAUSE TITLE NOT IN ORDER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Annexure-1 not legible.
120	D-BLAPL/1372/2025	MANAS KUMAR CHAND	2025-01-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

				1. Date of disp.of not reflected in reference certificate as per FIR detail. 2.Date not correct in datechart as per FIR .3. Annex. not correct in para .3 of petition as per index. and age of petitioner not correct in V.nama as per rejection order and cause title.
121	D-CRLREV/1275/2025	GIRIDHARI SINGH	2025-01-15	30-OTHER DEFECT (IF ANY) 1. Copy of Trial Court Judgement / Order-Xerox copy filed-Authenticated copy be filed. 2. Further SR shall be made after defect no. 1 is rectified.
122	D-WP(C)/1735/2025	ACHYUTANANDA PATTANAIK	2025-01-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 17 and 18 not neat.
123	D-BLAPL/1325/2025	GURUPRASAD BEHERA	2025-01-15	ST case no. wrong in cause title.
124	D-WP(C)/1597/2025	SOUBHAGYA KUMAR DASH	2025-01-15	1.Rs.6/- Not Paid On The Petition
125	D-WP(C)/1652/2025	PRAFULLA KUMAR MOHAPATRA	2025-01-15	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
126	D-ABLAPL/1354/2025	BIBHUTI BHUSAN PANDA	2025-01-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Occupation of the deponent on affidavit not furnished.
127	D-WP(C)/1431/2025	SUBHADUTTA ROUTRAY	2025-01-15	1. D C FEE OF RS 6 / TO BE PAID 2. AGE OF THE PETITIONERS NOT STATED IN CAUSE TITLE
128	D-ABLAPL/1374/2025	HIMANSHU SEKHAR MISHRA	2025-01-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Synopsis and Date chart not alphabetic paginated in Index.2. Signature of the petitioner No.2 on V>Nama not tally with cause title.
129	D-ABLAPL/1294/2025	ANAND PRAKASH DAS	2025-01-15	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 14-NOT PROPERLY INDEXED. Bail petition 1 to 9 not mentioned in index.Page no. 15 , 16 and 22 not neat.
130	D-WP(C)/1497/2025	AFRAAZ SUHAIL	2025-01-15	NEAT COPY OF PAGE NO 87.95.138 AND 145 TO BE FILED
131	D-CRLMC/1377/2025	HEMANTA KUMAR	2025-01-15	1.Page no.22 is to be exhibited as Annex-3 pursuance to Index and averment of the petition

		MOHANTA		
132	D-MACA/1408/2025	SOMANATH NANDA	2025-01-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
133	D-WP(C)/1572/2025	MD. GOLAM MADANI	2025-01-15	Paragraphs of writ petition not correctly numbered.
134	D-BLAPL/1356/2025	AMULYA RATNA PANDA	2025-01-15	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. C. fee of Rs. 10/- not paid in V. nama.
135	D-ABLAPL/1426/2025	BIBHUTI RANJAN MOHANTY	2025-01-15	1. Page nos.12 and 13 not neat and legible.
136	D-BLAPL/1434/2025	AMLAN SHAKTI PAUL	2025-01-15	CT case No 2183/24 arising out of P S Case No 406/24 is mentioned in petition as CT 298/24
137	D-WP(C)/1689/2025	DHANANJAYA MUND	2025-01-15	1. Annex-1 is not correctly page marked.
138	D-ABLAPL/928/2025	DEBIDUTTA MOHAPATRA	2025-01-15	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1.Name of mother guardian on behalf of being a minor petitioner nos.1 and 2 not furnished in the cause title.2. G.R.Case no. not mentioned in the petition.
139	D-WP(C)/1718/2025	ANUP NARAYAN MOHANTY	2025-01-15	1.Receipt Showing Serv.copy To ct not Filed. 2.Receipt Showing Serv.copy To cg not Filed.
140	D-WP(C)/1695/2025	TUSAR KUMAR MISHRA	2025-01-15	Annexure-2 not legible .
141	D-BLAPL/1394/2025	SOUMYA RANJAN DAS	2025-01-15	. Age of petitioner in cause title, not tally with rejection order.2.Date of rejection order in date of event not tally with rejection order.3.Name of trial court not tally with rejection order. and sl.no.14 not found in annex.4. 5.I.A not page and annex. marked and not reflect in index.
142	D-BLAPL/1424/2025	SAPAN KUMAR LENKA	2025-01-15	1. Page nos.9 to 12 not neat.
143	D-BLAPL/1443/2025	AKASH BHUYAN	2025-01-15	30-OTHER DEFECT (IF ANY) 1.Provision of law wrongly mentioned in petition .
144	D-CMP/1642/2025	HAREKRUSHNA MALIK	2025-01-15	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Pages No-40 and 41 be inserted properly.2.O.P No-6 not made party in this Petition
145	D-WP(C)/1523/2025	RAJIB LOCHAN PATTHAIK	2025-01-15	Paragraphs of writ petition not correctly numbered
146	D-WP(C)/1838/2025	KABIRAJ PRADHAN	2025-01-15	20-VERNACULAR CERTIFICATE NOT FURNISHED.
147	D-WP(C)/1700/2025	MD. GOLAM MADANI	2025-01-15	1.Rule-8 Orissa High Court P.I.L.Rules not complied.

148	D- CONTC/1348/2025	ADV.	2025-01-15	PAGE NO.10 NOT AVAILABLE
149	D-WP(C)/1634/2025	RABINDRA KUMAR PATNAIK	2025-01-15	1. Age of the opp.party no5 not mentioned in the cause title.2. Date mentioned under annexure-6 not tally with the avarment of the writ petition in para 5.
150	D-CRLA/1389/2025	TARA PRASAD MOHAPATRA	2025-01-15	Prayer made at page no.6 without signature.
151	D-WP(C)/1512/2025	HEMANTA KUMAR ROUT	2025-01-15	1.Receipt Showing Serv.copy To cg not Filed. 2.date charts not correctly page marked.
152	D-WP(C)/1728/2025	SOURAV DAS	2025-01-15	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
153	D- ABLAPL/1295/2025	PRAFULLA KUMAR JENA	2025-01-15	1.Affidavit is Not in Proper Format As per High Court Rule Chapter-VI
154	D-WP(C)/1524/2025	SATYA NARAYAN MISHRA 4	2025-01-15	Xerox attested copy of order under Annexure-2 filed but free/c.copy there of not filed
155	D-WP(C)/1667/2025	DOLAGOBINDA MOHAPATRA	2025-01-15	1.Enrolment Number Not Indicated Wherever Signature Of Such Advocate Appearing In The Petition 2..Name Of The Filing Advocate Not In Capital Letters In The Petition
156	D- CRLREV/1340/2025	SUSHANTA KUMAR JOSHI	2025-01-15	Neither certificate for good ground nor filing any revision before learned Sess.Judge filed.
157	D-WP(C)/1678/2025	KOUSIK ANANDA GURU	2025-01-15	1.Annexure-7 in book marks index is not correctly page marked.2.Notification No. mentioned in Annexure-4 and averment of writ petition does not tally with book marks index and index of writ petition.
158	D- WP(C)/54501/2024	BIBEKANANDA BHUYAN	2025-01-15	1. Annexure 4 to 11 not properly described in the petition.2. Annexure 12 not indexed.3. Instead of filing C. Copy of annexure-1 xerox copy filed
159	D- CRLLP/1368/2025	SHIBANI SHANKAR PRADHAN	2025-01-15	Impugned order passed by learned JMFC,but averred that the order of learned SDJM,may be corrected.
160	D- ABLAPL/1343/2025	ASIT KUMAR JENA	2025-01-15	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 1. As per Standing order No.03 dated 09.07.2024,the name of informant/victim shall not be mentioned in the petition.
161	D- RPFAM/1828/2025	MAHESWAR MOHANTY	2025-01-15	1. Provision of Law Furnished but appears to be incorrect 2.Good ground certificate not furnished
162	D-WP(C)/1570/2025	MD. GOLAM MADANI	2025-01-15	Paragraphs of writ petition not correctly numbered

DEFECTIVE REPORT LIST

DEFECTIVE REPORT OF 15-01-2025 (CASES FILED BEFORE 2024)

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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